

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

NOTIFICATION

ROC.No.54/2015-RC

Dated 7.4.2016

It is informed that on the representation of Smt.A.Naga Malleswari, who has been selected for the post of Civil Judge (Junior Division) in both the recruitment notifications of 2014 and 2015, the High Court has decided to cancel the selection of the said candidate for the year 2015 and to consider the next candidate in merit for selection to the post of Civil Judge (Junior Division) for the year 2015.

Accordingly, the High Court has provisionally selected **Ms.Anamika (H.T.No.1861)** to the post of Civil Judge (Junior Division) notified for the year 2015 and a recommendation to that effect has been sent to the Governments of Telangana and Andhra Pradesh for issuing appointment orders to the selected candidates.


REGISTRAR (RECRUITMENT)